27 Written Answers

दी लाल कुष्ण आढवाणी: बिहार विधान सभा उड़ीसा का हिस्सा लेकर के प्रदेश बनाने की बात करे, यह नहीं हो सकता। व्यवहारिक तौर पर उन्होंने जो कुछ कहा है उसमें शब्द जरूर झारखंड का उपयोग किया है। लेकिन उसका अभिप्राय है कि जो दक्षिण बिहार के जिले हैं उनको झारखंड राज्य के रूप में बनाया जाए। मैंने कहा कि मैं नाम के बारे मैं आग्रह नहीं करूंगा लेकिन मैं इस मत का जरूर हूं कि उड़ीसा या मध्य प्रदेश था पश्चिम बंगाल के आदिवासी जिले ले लिए जाए, उनको किसी भी प्रकार से छूने के पक्ष में नहीं हूँ केवलमात्र बिहार के जो हिस्से हैं उनको बनाया जाए।

श्री नरेश यादव: क्या आप आर्थिक पैकेज दे रहे है .....(व्यवधान)

सर, यह महत्वपूर्ण सवाल है।

....(व्यवधान)

श्री सभापतिः हो गया..... ही गया। श्री बोम्मई ।.... (व्यवधान).....

श्री नरेश यादव: सर, यह बिहार के लिए महत्वपूर्ण है। माननीय मंत्री जी को यह बताना चाहिए।

MR. CHAIRMAN: Question Hour is over.

## WRITTEN AN SWERS TO STARRED QUESTIONS

## Implementation of Khusro Committee Report

\*105. SHRI S. RAMACHANDRAN PILLAI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state the steps Government have taken on the Khusro Committee Report which found that "there were widespread complaints that the subsidy amount was not reaching the beneficiary in full and that a sizable portion of it was being misappropriated by both Government functionaries and bank officials as also some clever borrowers who usually wanted to pocket the subsidy and some middlemen who worked as touts"?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABA GOUDA PATIL): The Khusro Committee, which was set up by the Reserve Bank of India in consultation with the Government, had submitted its report on 5.8.1989. The committee, *inter-aiia*. recommended that to prevent misuse of subsidy under the Integrated Rural Development Programme (IRDP), subsidy should be kept in a fixed deposit and adjusted towards the last one or two instalments of loan repayment. This Ministry had conveyed on 1.1.1996, to the Reserve Bank of India, the modifications in IRDP including back-ending of subsidy on the above lines. Thereupon, Reserve Bank of India issued suitable instructions to all the Banks in February, 1996. Back-ending of subsidy is currently in force.

## **Cotton Monopoly Procurement Scheme**

\*106. PROF. RAM KAPSE: SHIR RAJ NATH SINGH:

Will the Minister of TEXTILES be pleased to state;

(a) whether Government have received any communication from Co-operation Minister of Maharashtra requesting to extend the period of Cotton Monopoly Procurement Scheme for ten years beyond June, 1998;

(b) if so, the action taken by Government thereon;

(c) if no action has been taken so far, the reasons therefor; and

(d) by when the extension sought for would be granted?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) Yes, Sir.

(b) to (d) The proposal received from the Government of Maharashtra for grant of Extension in the validity period of the Cotton Monopoly Procurement Scheme of Maharashtra is being examined in consultation with the concerned Ministries/Departments.

## Buddhist sites in Visakhapatnam

\*107. DR. Y. LAKSHMI PRASAD: Will the Minister of TOURISM be pleased to state:

(a) whether Government propose to conserve Buddhist sites in Visakhapatnam as a tourist spot to attract foreign pilgrims;

(b) the funds allocated for the purpose; and

(c) the steps proposed to include it in itinerary of Buddhist sites to attract foreign pilgrims?